

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 120 OF 2018 &
IA NOS. 430& 42 OF 2018**

Dated: 31st August, 2019

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr.S.D. Dubey, Technical Member**

In the matter of:

Photon SuryakiranPvt Ltd.

...Appellant(s)

Vs.

**Mangalore Electricity Supply Company Ltd
&Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr.Gyanendra Kumar
Ms.PallaviRao
Ms.Shreya Seth
Mr.ShivanshuBhardwaj

Counsel for the Respondent(s) : Mr.Darpan K.M.
Ms. Amrita Shrma for R-1

ORDER

List the matter for hearing on **14.09.2019**, as agreed by learned counsel appearing for both the parties.

**(S. D. Dubey)
Technical Member**

**(Justice ManjulaChellur)
Chairperson**

Ts/js